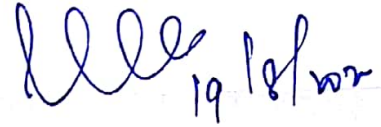


**NOTIFICATION**

Due to unavoidable circumstances the sitting arrangements made vide this office Notification bearing ADM No.294/2020 dated 13.08.2020 in respect of Sri B. Dileep Kumar, Senior Civil Judge and JMFC, Devanahalli on 19<sup>th</sup> and 21<sup>st</sup> of August 2020 stand cancelled and Sri Patil Harish Ranganagowda, Additional Senior Civil Judge and JMFC, Devanahalli is placed in charge of the Court of Senior Civil Judge and JMFC, Devanahalli.



(Venkatesh Naik T.)  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Copy sent through e-mail to:**

1. The Courts concerned.
2. Assistant Public Prosecutors.
3. Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Devanahalli through concerned courts.
6. Web-hosting. *computer branch*
7. Notice Board, for information.